

By E-Mail/Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/2537/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court,  
Guwahati

To, The District & Sessions Judge,  
Dhubri

Dated Guwahati, the 9<sup>th</sup> May, 2019

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ.XII-1/2019/1949/E dated 03.05.2019.

Sir,

With reference to the above, I am directed to inform you that Smti Juma Sinha, Sub-Divisional Judicial Magistrate (M), Bilasipara, has been accorded permission to avail LTC for the block period of 2018-2021 with her mother to visit Ahmedabad via Delhi, tentatively during the last week of October, 2019, by the shortest possible route, as per existing Rules.

Smti Sinha may be informed accordingly.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/ 2538-2541/A, dated 09.05.19  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Juma Sinha, Sub-Divisional Judicial Magistrate, Bilasipara, Dhubri for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*[Signature]*  
09/05/19

**JT. REGISTRAR (VIGILANCE)**

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